

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KAVED STEEL PRODUCTS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/S KAVED STEEL PRODUCTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27 th July 2011
3.	Authority under which corporate debtor is incorporated / registered	ROC – Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900PN2011PTC140279
5.	Address of the registered office and principal office (if any) of corporate debtor	D-531, 544, 5th Floor Clover Center Moledina Road, Camp, Pune, Maharashtra, India, 411001
6.	Insolvency commencement date in respect of corporate debtor	25.08.2025 (Monday) Received on 31.08.2025 (Sunday)
7.	Estimated date of closure of insolvency resolution process	21.02.2026 (Saturday)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Arihant Nenawati IBBI/IPA-001/IP-P00456/2017-18/10799 AFA Valid Till: 31.12.2025
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Nenawati & Associates B 202, Sheraton Classic, Dr Charat Singh Colony Chakala, Andheri East, Mumbai City, Maharashtra ,400069 Email ID: arihant.nenawati@truvisoryipe.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	410, 4th Floor, Bluerose Industrial Estate Near Metro Mall and Tata Power Petrol Pump Western Express Highway, Borivali East – 400066 Mumbai Email ID: ibc.kavedsteel@gmail.com
11.	Last date for submission of claims	14-09-2025 (Sunday)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal Mumbai Bench-VI, has ordered the commencement of a corporate insolvency resolution process of the **KAVED STEEL PRODUCTS PRIVATE LIMITED** on 25.08.2025 (Monday), Received on 31.08.2025 (Sunday).

The creditors of **KAVED STEEL PRODUCTS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 14.09.2025 (Sunday) to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Arihant
Nenewati** Digitally signed by
Arihant Nenewati
Date: 2025.09.02
15:31:23 +05'30'

Arihant Nenewati

Interim Resolution Professional

In the matter of Kaved Steel Products Private Limited

IBBI/IPA-001/IP-P00456/2017-18/10799

Correspondence Address: 410, 4th Floor, Bluerose Industrial Estate,

Near Metro Mall and Tata Power Petrol Pump,

Western Express Highway, Borivali East - 400066 Mumbai

Email Id: ibc.kavedsteel@gmail.com

Date : 02.09.2025

Place : Mumbai

